Funds from NMFDC

4277. SHRI K. RAHMAN KHAN; Will the Minister of WELFARE be pleased to state:

- (a) whether funds will be provid ed by National Minorities Financial Development Corporation for Hous ing Programmes if project reports are prepared;
- (b) if so, how much funds were earmarked for 1994.95 and what is the modus operandi of disbursed of funds; and
- (c) which schemes are taken up by the Corporation for the economic up-lit'tment of minorities?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) No, Sir.

- (b) Does not arise
- (c) The NMDFC provides financial assistance for schemes falling under various sectors of economy viz. (a) Agriculture and allied, (b) Technical trades-self-employment,
- (c) Small business, (d) Small Scale and tiny industries, (e) Artisan and traditional occupations and Transport services sectors.

Under term loan schemes a beneficiary can be given upto Rs. 85,000 or 85 per cent of the cost of project (whichever is less) @ of interest of 7 per cent per annum for persons below the poverty line and 10 per cent for persons below double the poverty line for self employment schemes, which are financially viable and technically feasible.

Under Margin money loan schemes an amount of Rs. 25,000 upto a maximum of 25 per cent cost of project nan be provided at a rate of interest of 2 per cent per annum.

Post matric scholarships to SC, and ST **Students**

to Questions

4278. SHRI SANATAN BISI; Will the Minister of WELFARE be pleased to state:

- (a) whether any monitoring or review was conducted by his Minist. ry with regard to the amount paid in respect Of post matric scholarships for the SC and ST students during the years 1993-94 and 1994-95;and
 - (b) if so, what are details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI); (a) and (b) Monitoring and review of the Centrally Sponsored Schemes of Post-Matric Scholarship for Scheduled Caste and Scheduled Tribe students is an ongoing process through various meetings with the concerned State Governments field visits of Officers, discussions in besides seeking progress reports from concerned State Governments and Union Territory Administrations on utilisation of Central Assistance and coverage of award. Independent research agencies are also financed to undertake evaluation studies on sample basis to assess implementation of the Scheme. As a part of the review a guideline dated 4th April, 1995 has also been issued to all State Governments and Union Territory Administrations for steamlining sanction and disbursement procedures towards timely payment of Scholarship to eligble students under the Scheme.

कतियय क्षेत्रों/संप्रहायों को जनजातीय धोषित किये जाने के लिये अनरोध

4279. श्री महेश्वर सिंह: क्या कल्याण मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या विभिन्न राज्य सरकारों. जन प्रतिनिधियों ग्रौर संस्थाग्रों ने केन्द्रीय सरकार से कुछ क्षेत्रों/कतिपय संप्रदायों के व्यक्तियों को जनजातीय घोषित करने का अनरोध किया है ;
- (ख) यदि हां, तो उसकः राज्यवार ब्यौराक्या है ; भौर